

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.201- IA/1405(AHM) 2023
ITEM No. 202- IA/651(AHM) 2022
ITEM No. 203- IA/1035(AHM) 2023
ITEM No. 204- IA/1214(AHM) 2023 in
IA/1035(AHM) 2023
ITEM No. 205- IA/1271(AHM) 2023
ITEM No. 206-IA/1378(AHM) 2023 in
IA/1035(AHM) 2023
In
CP(IB) 279 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Andhra Bank
V/s
Krishna Knitwear Technology Ltd

.....Applicant

.....Respondent

Order delivered on 24/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant / RP : Mr. Nipun Singhvi, Advocate a/w.
: Ms. Pragati Tiwari, Advocate
For the Respondent : Mr. Nagesh Sood, Advocate for UBI

ORDER

Learned Counsel for the respondent, Mr. Nagesh Sood, again seeks adjournment in the matter, which is allowed.

At the request of the Counsel for the respondent, the matter stands adjourned to 07.06.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)